

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-80/2022/9284/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debashish Saikia,
Addl. Sessions Judge cum Special Judge, POCSO,
Barpeta.

Dated Guwahati, the 1st November 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/6210(E) dated the 14th day of October, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.10.2022 with station leave permission from the evening of 15.10.2022 till the morning of 19.10.2022**, has been granted. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/9285-9286 /A, dated 1.11.2022

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)